

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 28.06.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 233 of 2021	Dwarkadhish Sakhar Karkhana Ltd. Vs. Pankaj Joshi & Anr. With	Shiv Kumar Suri	Utsav Mukherjee MeghaTyagi-R1 Sumesh Dhawan-R2
2.	Comp. App. (AT) (Ins) No. 333 of 2021	Pankaj Joshi Vs. Gangamai Industries & Construction Ltd.	Smriti Churiwal	Sumesh Dhawan Vatsala Kak

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By order of Hon'ble Officiating Chairperson

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Registrar**